

High Court of Jammu and Kashmir
(Office of the Registrar General at Jammu)

To

Shri A.Ramesh Babu,
Member (Human Resources),
e-Committee, Hon'ble Supreme Court of India, New Delhi.

No:- 1893/RS

Dated:- 24/4/2019

Subject:- Advanced CIS training for Judicial Officers cum Master Trainers.

Sir,

Please refer your e-mail dated 20.04.2019 where by you have forwarded letter dated 18.04.2019 of Hon'ble Mr. Justice Madan B.Lokur, Chairman E-Committee, Hon'ble Supreme Court of India regarding the subject cited above.

In this regard, I am desired to inform your good-self that Hon'ble the Chief Justice, High Court of Jammu and Kashmir has been pleased to nominate the following Judicial Officers cum Master Trainers to the '**Advanced CIS Training Programme**' scheduled be held on 27th - 28th April, 2019 in Delhi Judicial Academy, New Delhi:-

1. Shri Manjeet Rai, Sub Judge / Spl. Mobile Magistrate, (Passenger Tax), Jammu;
2. Shri Parvaiz Iqbal, Sub Judge/ Special Mobile Magistrate, Srinagar.
3. **Shri Umesh Sharma, Munsiff, Leave Reserve, High Court of J&K (Resource person).**
4. Shri Fayaz Ahmad Qureshi, Munsiff, Baramulla.

With Regards,

Yours faithfully,

(Sanjay Dhar)
Registrar General

No:- 1893-1906/RS

Dated:- 24/4/2019

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
..... for information of her Lordship.

2. Director, Delhi Judicial Academy, New Delhi.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
5. Director J&K State Judicial Academy, Jammu.
..... for information.
6. Principal District & Sessions Judge, Jammu /SrinagarBaramulla.
7. Concerned Judicial Officers _____
..... for information and necessary compliance (copy of training schedule enclosed).
- ✓ 8. CPC e-courts, High Court of J&K, for uploading on the High Court website and with the request to get the nominated Officers intimated accordingly..

Registrar General

24/4/19